



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15th October, 2022

NOTICE

Please take notice that the matters listed in the Court of Chairperson on 17th October, 2022 at 02:00 PM will be taken up after the matter i.e. **TA No. 186 of 2021 in Comp app (AT) No.261 of 2019** listed as item no.17 before the Chennai Bench.

Further, the **Comp. App. (AT) (Ins) No. 482 and 660 of 2021 & Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019** listed before the Court – IV as item no. 19, 20 & 21 on 17th October, 2022 at 03:00 PM will be taken up after rising of Court of Chairperson.

By order of Hon'ble Chairperson

-Sd/-

Registrar